## WWW.LIVELAW.IN

**Court No. - 48** 

Case:- HABEAS CORPUS WRIT PETITION No. - 604 of 2020

**Petitioner :-** Atiq Ur Rehman And 2 Others **Respondent :-** State of U.P. and Another **Counsel for Petitioner :-** Shashwat Anand, Ankur

Azad, Sarveshwari Prasad

**Counsel for Respondent :-** G.A.

## Hon'ble Munishwar Nath Bhandari, J. Hon'ble Shamim Ahmed, J.

As prayed by counsel for the parties, let this petition be listed **tomorrow** i.e. **24.02.2021**.

**Order Date :-** 23.2.2021 Nirmal Sinha